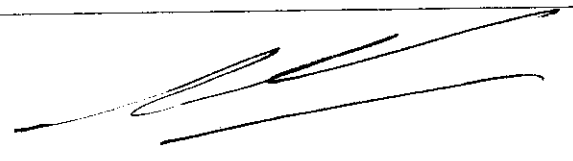


शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ इस्टेट, नई दिल्ली

विधायक का नाम : सुश्री भावना गौड़
दिनांक : 07.08.2018
विधान सभा अतारांकित प्रश्न संख्या : 80
क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र.	प्रश्न	उत्तर
क	पालम विधान सभा क्षेत्र में भवन निर्माण के लिए क्या प्रक्रिया है;	दक्षिणी दिल्ली नगर निगम पालम विधानसभा क्षेत्र में भवन निर्माण UBBL/2016 अनुसार अनुमति दी जाती है। दिल्ली पुलिस दिल्ली पुलिस अपने आपसे निर्माण कार्य में हस्तक्षेप नहीं करती। सिर्फ डी.एम.सी. एक्ट की धारा 475 के तहत किसी भी अनाधिकृत निर्माण के संबंध में सूचना भूस्वामित्व विभागों को देती है इसके अलावा डी.एम.सी. एक्ट की धारा 344(2) के तहत जब एमसीडी के द्वारा नोटिस देकर पुलिस को निर्देश दिया जाता है तभी पुलिस निर्माण कार्य रूकवाती है और जरूरत पड़ने पर निर्माण कार्य सामग्री जब्त भी करती है। दिल्ली पुलिस द्वारा पालम विधानसभा क्षेत्र में वर्ष 2015, 2016, 2017 एवं 2018(15.07.2018 तक) के दौरान भूस्वामित्व विभागों को अनाधिकृत निर्माण के संबंध में भेजी गई सूचनाओं का ब्यौरा क्रमशः परिशिष्ट 'क' पर संलग्न है।
ख	पालम विधान सभा क्षेत्र में कितने अवैध निर्माण के मामले में नोटिस दिया गया है; उनका पूर्ण विवरण क्या है;	दक्षिणी दिल्ली नगर निगम पालम विधान सभा क्षेत्र में अवैध निर्माण के चलते वार्ड वार्डज बुक किये गये भवनों की सूची साध संलग्न है। दिल्ली पुलिस उपरोतानुसार
ग	निगम द्वारा अवैध निर्माण पर कार्रवाई न करने के विस्तृत तौर पर क्या कारण हैं;	दक्षिणी दिल्ली नगर निगम दक्षिणी दिल्ली नगर निगम के भवन विभाग नजफगढ़ क्षेत्र द्वारा मासिक डिमोलेशन कार्यक्रम बनाया जाता है जिसकी सूचना सम्बन्धित थाने में दी जाती है तथा पुलिस बल मिलने बाद ही अवैध निर्माण पर कार्यवाही की जाती है। दिल्ली पुलिस उपरोतानुसार
घ	क्या विभाग द्वारा यह कैसे सुनिश्चित किया जाता है कि जहां विभाग द्वारा कार्रवाई हुई है, वहां पुनः कोई अवैध निर्माण नहीं होगा;	दक्षिणी दिल्ली नगर निगम दक्षिणी दिल्ली नगर निगम के भवन विभाग नजफगढ़ क्षेत्र द्वारा उक्त अवधि में जिन सम्पत्तियों पर सिलिंग के पश्चात् सील तोड़ने के सम्बन्ध में सम्पत्ति स्वामी/उल्लंघनकर्ता के विरुद्ध पुलिस विभाग को कार्यवाही करने के लिए पत्र भेजे जाते हैं। दिल्ली पुलिस उपरोतानुसार
ङ	दोबारा अवैध निर्माण होने की स्थिति में किसी जिम्मेदार अधिकारी के विरुद्ध क्या कार्रवाई की जाती है;	दक्षिणी दिल्ली नगर निगम किसी भी अवैध निर्माण की शिकायत में अधिकारियों की संलिप्तता जांच के बाद सिद्ध होने की स्थिति में उन पर विभागीय कार्यवाही होती है। दिल्ली पुलिस उपरोतानुसार
च	क्या अभी तक पालम विधान सभा क्षेत्र में ऐसे किसी अधिकारी के विरुद्ध कभी कार्रवाई की गई है;	दक्षिणी दिल्ली नगर निगम पालम विधान में 2015 से अब तक ऐसे किसी अधिकारी के विरुद्ध कभी कार्रवाई नहीं हुई है। दिल्ली पुलिस उपरोतानुसार
छ	यदि हां, तो उसका ब्यौरा क्या है?	दक्षिणी दिल्ली नगर निगम उपरोक्त अनुसार। दिल्ली पुलिस उपरोतानुसार



दिल्ली पुलिस द्वारा पालम विधान सभा क्षेत्र में वर्ष 2015, 2016, 2017 एवं 2018 (15.07.2018 तक) के दौरान भूस्वामित्व विभागों को अनाधिकृत निर्माण के संदर्भ में भेजी गई सूचनाओं का ब्यौरा:-

वर्ष	भेजी गई सूचनाएं
2015	77
2016	84
2017	177
<u>2018 (15.07.2018 तक)</u>	130

Ward Wise List of Properties Booked on account of Unauthorized construction and details of Demolition and Sealing Actions taken by
Building Deptt., Najafgarh Zone From January 2015 to July 2018
in Palam Constituency (i.e. Ward No.51, 52, 53 & 54)

Sr. No.	U.C. File No. & Dt.	Owner/ builder	Address of Property	Ward No.	Action Taken
1	F.No.11/B/UC/NG/15 Dated 14/1/2015	Owner/ builder	P.No.D-233, Rajapuri, Madhu Vihar	51	Action attempted on 8/9/2015, but property found occupied
2	F.No.118/B/UC/NG/15 Dated 20/2/2015	Owner/ builder	Property adj. to K-37, Main Rajapuri Road, Rajapuri	51	
3	F.No.130/B/UC/NG/15 Dated 27/2/2015	Rajiv Kumar	P.No.B-2, Gali No.3, Rajapuri	51	Demolition action executed on 17/3/2015. Sealing action attempted on 28/10/2015
4	F.No.163/B/UC/NG/15 Dated 16/3/2015	Owner/ builder	P.No.A-1/59, Gali No.2, Rajapuri	51	Sealed on 13/4/2015 two points at main gate completely
5	F.No.206/B/UC/NG/15 Dated 8/4/2015	Owner/ builder	Property adj. to A-72, Gali No.3, Rajapuri	51	
6	F.No.207/B/UC/NG/15 Dated 8/4/2015	Owner/ builder	Property adj. to H-1/1, Main Rajapuri Road	51	
7	F.No.208/B/UC/NG/15 Dated 8/4/2015	Owner/ builder	Property adj. to H.No.51-C, Gali No.4, Rajapuri	51	
8	F.No.209/B/UC/NG/15 Dated 8/4/2015	Owner/ builder	Property in front of H.No.51, Gali No.4, Rajapuri	51	
9	F.No.397/B/UC/NG/15 Dated 17/6/2015	Owner/ builder	Property in front of F-28, Gali No.14, Main Road, Rajapuri	51	
10	F.No.455/B/UC/NG/15 Dated 15/7/2015	Tara	P.No.C-163-C, Gali No.6, Madhu Vihar	51	Demolition action executed on 7/10/2015
11	F.No.456/B/UC/NG/15 Dated 15/7/2015	Jaswant	P.No.A-84, Gali No.19, Bharat Vihar, Rajapuri	51	
12	F.No.457/B/UC/NG/15 Dated 15/7/2015	Ram Prasad	P.No.D-23, Madhu Vihar	51	

13	F.No.458/B/UC/NG/15 Dated 15/7/2015	Owner/ builder	P.No.C-96, Gali No.2, Madhu Vihar, Rajapuri	51	Demolition action executed on 8/9/2015
14	F.No.515/B/UC/NG/15 Dated 21/8/2015	Sikander	P.No.K-50, Gali No.15, Som Bazar Road, Rajapuri	51	
15	F.No.516/B/UC/NG/15 Dated 21/8/2015	Owner/ builder	P.No.RZ-6, Matiyala Extn.	51	
16	F.No.522/B/UC/NG/15 Dated 21/8/2015	Owner/ builder	P.No.D-234, Madhu Vihar, Rajapuri	51	
17	F.No.602/B/UC/NG/15 Dated 28/9/2015	Ashok Kumar	P.No.C-21, Bharat Vihar, Rajapuri	51	
18	F.No.624/B/UC/NG/15 Dated 12/10/2015	M/s Agarwal Parde Wala	Property adj. to Elec. Pole No. DWKW-547, Gali No.15, K-1-Block, Rajapuri	51	
19	F.No.743/B/UC/NG/15 Dated 27/11/2015	Ashok Kumar	P.No.C-21, Bharat Vihar, Rajapuri	51	
20	F.No.65/B/UC/NG/16 Dated 28/1/2016	Jindal	P.No.RZ-97, Vishwas Park	51	Demolition action executed on 1/3/2016
21	F.No.66/B/UC/NG/16 Dated 28/1/2016	Owner/ builder	P.No.RZ-97-B, Vishwas Park	51	
22	F.No.67/B/UC/NG/16 Dated 28/1/2016	Owner/ builder	P.No.RZ-73, Vishwas Park	51	
23	F.No.68/B/UC/NG/16 Dated 1/2/2016	Owner/ builder	Property adj. to RZ-C-185, Main Madhu Vihar	51	
24	F.No.69/B/UC/NG/16 Dated 1/2/2016	Owner/ builder	P.No.RZ-C-194, Main Madhu Vihar-Dabri Road, Madhu Vihar	51	
25	F.No.72/B/UC/NG/16 Dated 1/2/2016	Ravi Tayal	P.No.B-87, Bharat Vihar, Rajapuri, Gali No.23	51	Demolition action executed on 5/2/2016
26	F.No.73/B/UC/NG/16 Dated 1/2/2016	Devender	P.No.F-224, Near F-30, Vishwas Park	51	
27	F.No.74/B/UC/NG/16 Dated 1/2/2016	Chandro Devi	P.No.D-47, Vishwas Park, Near Rajapuri Road	51	

28	F.No.75/B/UC/NG/16 Dated 1/2/2016	R.D. Sharma	P.No.C-33, Vishwas Park Extn, Near High Tension Wire.	51	
29	F.No.76/B/UC/NG/16 Dated 1/2/2016	Nitin	P.No.64, Bharat Vihar, Gali No.11, Rajapuri	51	
30	F.No.77/B/UC/NG/16 Dated 8/2/2016	Pankaj	P.No.A-67, Gali No.17, Bharat Vihar, Rajapuri	51	
31	F.No.78/B/UC/NG/16 Dated 8/2/2016	Mr. Bansal	P.No.E-36, Vishwas Park, Rajapuri	51	
32	F.No.79/B/UC/NG/16 Dated 8/2/2016	Owner/ builder	Property adj. to A-41, Bharat Vihar, Rajapuri	51	
33	F.No.206/B/UC/NG/16 Dated 11/4/2016	Sanjay and Yogesh	Property between D-208 and D-209 (Backside adjoining D-207-B), Gali No.40, Rajapuri, Madhu Vihar	51	
34	F.No.251/B/UC/NG/16 Dated 28/4/2016	Rajesh	P.No.A-1/38-A (between 1/38 and A-39), Rajapuri Uttam Nagar	51	
35	F.No.252/B/UC/NG/16 Dated 28/4/2016	Bittu	P.No.B-26 (between B-27 & B-27), Rajapuri, Gali No.6	51	
36	F.No.254/B/UC/NG/16 Dated 28/4/2016	Mahavir	P.No.E-92 (between Shubham house and Bhagweswar house), Vishwas Park, Uttam Nagar	51	
37	F.No.255/B/UC/NG/16 Dated 28/4/2016	Ravi Kant	P.No.C-180, Madhu Vihar on Main Dabri Raod	51	
38	F.No.256/B/UC/NG/16 Dated 28/4/2016	Bobby	P.No.E-18, Gali No.8, Vishwas Park, Uttam Nagar	51	
39	F.No.274/B/UC/NG/16 Dated 2/5/2016	Owner/ builder	P.No.B-120-A (LHS of B-120), Bharat Vihar, Gali No.27, Rajapuri, Uttam Nagar	51	
40	F.No.275/B/UC/NG/16 Dated 2/5/2016	Owner/ builder	Property opp. 81-A and LHS of A-103, Gali No.19, Bharat Vihar, Rajapuri	51	Demolition action executed on 3/10/2016
41	F.No.283/B/UC/NG/16 Dated 2/5/2016	P. Goel	Property between G-64 & 65 and opp. G-59, Vishwas Park	51	

42	F.No.284/B/UC/NG/16 Dated 2/5/2016	Owner/ builder	Property adj. RHS of A-156, Gali No.25; Bharat Vihar	51	
43	F.No.285/B/UC/NG/16 Dated 2/5/2016	Owner/ builder	Property LHS of A-149, Gali No.25, Bharat Vihar, Uttam Nagar	51	
44	F.No.286/B/UC/NG/16 Dated 2/5/2016	Owner/ builder	Property RHS of A-149, Gali No.25, Bharat Vihar, Uttam Nagar	51	
45	F.No.287/B/UC/NG/16 Dated 2/5/2016	Owner/ builder	Property adj. (RHS) A-76 and Opp. A-104, Bharat Vihar, Uttam Nagar	51	
46	F.No.288/B/UC/NG/16 Dated 2/5/2016	owner/ builder	Property between A-30 and A-23, Gali No.15, Bharat Vihar, Uttam Nagar	51	
47	F.No.289/B/UC/NG/16 Dated 2/5/2016	Ravi Tayal	P.No.B-87, Bharat Vihar, Rajapuri, Gali No.23	51	
48	F.No.290/B/UC/NG/16 Dated 2/5/2016	Owner/ builder	Property between RZ-171 and RZ-172, Opp. RZ- 118, T-Extn., Vishwas Park, Uttam Nagar	51	
49	F.No.291/B/UC/NG/16 Dated 2/5/2016	Owner/ builder	Property adj. LHS (RZ-138 and opp. RZ-142), T- Extn., Vishwas Park, Uttam Nagar	51	
50	F.No.292/B/UC/NG/16 Dated 2/5/2016	Pradeep	P.No.B-140, Vishwas Park, Uttam Nagar	51	
51	F.No.293/B/UC/NG/16 Dated 2/5/2016	Owner/ builder	Property between E-185 and E-184, Gali No.13, Rajapuri	51	
52	F.No.294/B/UC/NG/16 Dated 2/5/2016	Shiv Kumar	P.No.E-41 (opp. E-53-A), Gali No.13, Rajapuri, Uttam Nagar	51	

53	F.No.295/B/UC/NG/16 Dated 2/5/2016	Owner/ builder	Property between E-10 and E-11 and opp. E-23, Vishwas Park, Uttam Nagar	51	
54	F.No.296/B/UC/NG/16 Dated 2/5/2016	Mukesh	Property adj. (LHS) C-24-B, Gali No.14, Madhu Vihar	51	
55	F.No.297/B/UC/NG/16 Dated 2/5/2016	Joginder	P.No.C-27 (opp. C-68), Gali No.14, Madhu Vihar	51	
56	F.No.298/B/UC/NG/16 Dated 9/5/2016	Suraj Bhan Nirvan	P.No.F-15, Gali No.10, Rajapuri, Uttam Nagar	51	
57	F.No.299/B/UC/NG/16 Dated 9/5/2016	Owner/ builder	P.No.F-2 (between F-1 and F-2-A), Gali No.10, Rajapuri	51	
58	F.No.300/B/UC/NG/16 Dated 9/5/2016	Owner/ builder	P.No.K-163 (LHS K-164 and opp. M-27), Gali No.7, Rajapuri	51	
59	F.No.318/B/UC/NG/16 Dated 19/5/2016	B.P. Yadav	P.No.C-1/55-A, Devi Bhawan, Madhu Vihar	51	
60	F.No.319/B/UC/NG/16 Dated 19/5/2016	Dr. Lal	Property adj. to (RHS) J-15, Gali No.40, Rajapuri	51	
61	F.No.320/B/UC/NG/16 Dated 19/5/2016	Raghubir Singh Rana	P.No.G-102, Gali No.24, Rajapuri	51	
62	F.No.321/B/UC/NG/16 Dated 19/5/2016	Ramavtar	Property adj. to B-2 (LHS may be B-1), Vishwas Park	51	
63	F.No.432/B/UC/NG/16 Dated 29/6/2016	Shani Lal	Property between RZ-16 (Garg House) and RZ- 17, T-Extn., Vishwas Park	51	
64	F.No.451/B/UC/NG/16 Dated 13/7/2016	Srinivas	Property between S-40 and S-2/48 (opp. S-69), Gali No.2, Rajapuri, Uttam Nagar	51	

65	F.No.454/B/UC/NG/16 Dated 18/7/2016	V.K. Singh and Smt. Rajmati Devi	P.No.A-1/454-A, Madhu Vihar	51	
66	F.No.495/B/UC/NG/16 Dated 8/8/2016	Rajesh Kalra	Property between D-20 and D-21 (opp. D-33), Vishwas Park, Uttam Nagar	51	
67	F.No.496/B/UC/NG/16 Dated 8/8/2016	Owner/ builder	Property opp. (D-20, D-19-A & D-19) and adj. to D-33, Vishwas Park, Uttam Nagar	51	
68	F.No.587/B/UC/NG/16 Dated 7/11/2016	Owner/ builder	P.No.B-11, Vishwas Park, Uttam Nagar	51	Action attempted on 1/6/2017, but could not be executed because the premises was found locked from the outside.
69	F.No.229/B/UC/NG/17 Dated 19/6/2017	Owner/ builder	P.No.G-249, Gali No.8, Vishwas Park	51	Demolition action executed on 13/6/2017
70	F.No.230/B/UC/NG/17 Dated 19/6/2017	Owner/ builder	P.No.E-34, Vishwas Park, Rajapuri	51	
71	F.No.231/B/UC/NG/17 Dated 19/6/2017	Owner/ builder	P.No.C-1/91, Madhu Vihar, Rajapuri	51	
72	F.No.232/B/UC/NG/17 Dated 19/6/2017	Owner/ builder	P.No.K-76, Som Bazar Road, Vishwas Park, Rajapuri	51	
73	F.No.233/B/UC/NG/17 Dated 19/6/2017	Owner/ builder	P.No.K-15, Som Bazar Road, Vishwas Park, Rajapuri	51	
74	F.No.234/B/UC/NG/17 Dated 19/6/2017	Owner/ builder	P.No.J-53-43, Main Bharat Vihar Road, Rajapuri	51	
75	F.No.235/B/UC/NG/17 Dated 19/6/2017	Owner/ builder	P.No.J-55, Main Bharat Vihar Road, Rajapuri	51	

76	F.No.236/B/UC/NG/17 Dated 19/6/2017	Owner/ builder	Surya Model Public School, Vishwas Park	51	
77	F.No.237/B/UC/NG/17 Dated 19/6/2017	Owner/ builder	P.No.C-77, Vishwas Park, Rajapuri	51	
78	F.No.250/B/UC/NG/17 Dated 21/6/2017	Owner/ builder	Plot No.94, Pkt-B-10, Sec-13, Dwarka	51	
79	F.No.277/B/UC/NG/17 Dated 3/7/2017	Mukesh Kumar	P.No.C-1/35, Street No.5, Rajapuri	51	Demolition action executed on 21/8/2017. Major demolition action executed on 22/11/2017, 23/11/2017 and 24/11/2017
80	F.No.300/B/UC/NG/17 Dated 17/7/2017	Raj Kumari	P.No.C-91, Madhu Vihar	51	
81	F.No.301/B/UC/NG/17 Dated 17/7/2017	Owner/ builder	P.No.K-76, Gali No.13, Rajapuri	51	
82	F.No.307/B/UC/NG/17 Dated 17/7/2017	Chander Mohan Lamba	P.No.D-122, Madhu Vihar, Solanki Market	51	Demolition action executed on 23/8/2017
83	F.No.335/B/UC/NG/17 Dated 3/8/2017	Prahlad Singh	P.No.G-105, Gali No.7, Vishwas Park	51	
84	F.No.336/B/UC/NG/17 Dated 3/8/2017	Gangadeen	P.No.G-122, Gali No.8, Vishwas Park	51	

85	F.No.358/B/UC/NG/17 Dated 9/8/2017	Owner/ builder	P.No.A-157, Gali No.25, Bharat Vihar, Rajapuri	51	
86	F.No.359/B/UC/NG/17 Dated 9/8/2017	Owner/ builder	H.No.A-101, Gali No.19, Bharat Vihar, Rajapuri	51	
87	F.No.457/B/UC/NG/17 Dated 19/9/2017	Owner/ builder	P.No.C-15-16, Gali No.6, Rajapuri	51	
88	F.No.478/B/UC/NG/17 Dated 3/10/2017	Owner/ builder	P.No.B-11, Vishwas Park, Utram Nagar	51	
89	F.No.516/B/UC/NG/17 Dated 31/10/2017	Owner/ builder	P.No.K-1/10, Gali No.34, Rajapuri	51	
90	F.No.517/B/UC/NG/17 Dated 31/10/2017	Owner/ builder	P.No.K-1/11, Gali No.34, Rajapuri	51	
91	F.No.518/B/UC/NG/17 Dated 31/10/2017	Owner/ builder	P.No.L-14, Gali No.31, Rajapuri	51	
92	F.No.519/B/UC/NG/17 Dated 31/10/2017	Owner/ builder	P.No.J-89 (Opp.J-105), Gali No.37, Rajapuri	51	
93	F.No.520/B/UC/NG/17 Dated 31/10/2017	Owner/ builder	P.No.A-80, Gali No.19, Bharat Vihar, Rajapuri	51	
94	F.No.521/B/UC/NG/17 Dated 31/10/2017	Owner/ builder	P.No.E-30, Gali No.11, Rajapuri	51	

95	F.No.522/B/UC/NG/17 Dated 31/10/2017	Owner/ builder	P.No.C-1/21-C, Gali No.5, Rajapuri	51	
96	F.No.523/B/UC/NG/17 Dated 31/10/2017	Owner/ builder	P.No.A-1/89 (adj. to A-1/90), Gali No.3, Rajapuri	51	
97	F.No.524/B/UC/NG/17 Dated 31/10/2017	Owner/ builder	P.No.B-27, Gali No.6, Rajapuri	51	
98	F.No.525/B/UC/NG/17 Dated 31/10/2017	Owner/ builder	P.No.C-4, Gali No.6, Rajapuri	51	
99	F.No.569/B/UC/NG/17 Dated 2/11/2017	Satish Kumar	P.No.G-249, Gali No.8, Vishwas Park	51	
100	F.No.592/B/UC/NG/17 Dated 6/11/2017	Owner/ builder	P.No.D-39, Gali No.12, Bharat Vihar, Rajapuri	51	
101	F.No.615/B/UC/NG/17 Dated 7/11/2017	Mukesh	P.No.E-34, Vishwas Park, Rajapuri	51	
102	F.No.616/B/UC/NG/17 Dated 7/11/2017	Pankaj Jain	P.No.C-102, Vishwas Park, Rajapuri	51	
103	F.No.617/B/UC/NG/17 Dated 7/11/2017	Ashok Arora	P.No.D-1/4, Gali No.8, Rajapuri	51	
104	F.No.618/B/UC/NG/17 Dated 7/11/2017	Raj Kumar	P.No.J-87, Opp. J-105, Gali No.37, Rajapuri	51	
105	F.No.619/B/UC/NG/17 Dated 7/11/2017	Ashok Rana	P.No.J-86, Gali No.37, Rajapuri	51	
106	F.No.620/B/UC/NG/17 Dated 7/11/2017	Puran Gupta	P.No.A-1/1, Madhu Vihar, Rajapuri	51	

107	F.No.733/B/UC/NG/17 Dated 20/12/2017	Owner/ builder	Flat No.8686, C-8, Vasant Kunj	51	
108	F.No.734/B/UC/NG/17 Dated 20/12/2017	Owner/ builder	P.No.J-84, Gali No.37, Rajapuri	51	
109	F.No.735/B/UC/NG/17 Dated 20/12/2017	Owner/ builder	P.No.K-1/4-A, Gali No.34, Rajapuri	51	
110	F.No.736/B/UC/NG/17 Dated 20/12/2017	Owner/ builder	P.No.K-1/5, Gali No.34, Rajapuri	51	
111	F.No.737/B/UC/NG/17 Dated 20/12/2017	Owner/ builder	P.No.K-140, Gali No.9, Som Bazar Road, Rajapuri	51	
112	F.No.738/B/UC/NG/17 Dated 20/12/2017	Owner/ builder	P.No.G-140, Gali No.26, Rajapuri	51	
113	F.No.739/B/UC/NG/17 Dated 20/12/2017	Owner/ builder	P.No.A-80, Gali No.19, Bharat Vihar, Rajapuri	51	
114	F.No.740/B/UC/NG/17 Dated 20/12/2017	Mr. Singha	Prop. adj. to D-14 (Jain Tiles), Main Kala Road, Rajapuri	51	
115	F.No.32/B/UC/NG/18 Dated 15/1/2018	Owner/ builder	Plot No.4 (New No.3-A), Khasra No.99/12, Vishwash Park, S-Block, Palam Colony	51	
116	F.No.50/B/UC/NG/18 Dated 17/1/2018	Owner/ builder	P.No.D-14, Main Road, Vishwas Park, Rajapuri	51	
117	F.No.51/B/UC/NG/18 Dated 17/1/2018	Owner/ builder	P.No.G-255, Behind Petrol Pump, Main Road, Vishwas Park	51	
118	F.No.52/B/UC/NG/18 Dated 17/1/2018	Mr. Singha	Prop. adj. to D-14 (Jain Tiles), Main Kala Road, Rajapuri	51	Demolition action executed on 16/5/2018

119	F.No.97/B/UC/NG/18 Dated 13/3/2018	R.S. Thakur	P.No.S-15-B, Vishwas Park, Madhu Vihar	51	Demolition/sealing action attempted on 8/5/2018, but the property was found occupied. Vacation Notice issued. Sealed at total 8 points at 3rd and 4th floor on 4/7/2018
120	F.No.139/B/UC/NG/18 Dated 30/3/2018	Owner/ builder	P.No.D-225, Madhu Vihar, Rajapuri, Madhu Vihar	51	
121	F.No.140/B/UC/NG/18 Dated 30/3/2018	Sanjay Gupta	P.No.J-26, Gali No.37, Rajapuri, Madhu Vihar	51	
122	F.No.141/B/UC/NG/18 Dated 30/3/2018	Sanjay Gupta	P.No.J-84, Gali No.35, Rajapuri, Madhu Vihar	51	
123	F.No.142/B/UC/NG/18 Dated 30/3/2018	Anup/ Anuj	P.No.I-101, Gali No.35, Rajapuri, Madhu Vihar	51	
124	F.No.143/B/UC/NG/18 Dated 30/3/2018	Owner/ builder	P.No.G-201, Adj. to G-204, Rajapuri, Madhu Vihar	51	
125	F.No.144/B/UC/NG/18 Dated 30/3/2018	Baldev Arora	P.No.D-30, Vishwas Park, Rajapuri, Madhu Vihar	51	
126	F.No.145/B/UC/NG/18 Dated 30/3/2018	Dinesh	P.No.C-102, Vishwas Park, Rajapuri, Madhu Vihar	51	
127	F.No.146/B/UC/NG/18 Dated 30/3/2018	Ranvir Solanki	P.No.D-29, Solanki Market, Madhu Vihar	51	
128	F.No.147/B/UC/NG/18 Dated 30/3/2018	Mukesh Jain	P.No.J-98, Gali No.37, Rajapuri, Madhu Vihar	51	
129	F.No.187/B/UC/NG/18 Dated 25/4/2018	Owner/ builder	P.No.D-14, Main Road, Vishwas Park, Rajapuri	51	Demolition action executed on 16/5/2018

130	F.No.216/B/UC/NG/18 Dated 5/6/2018	Vikas	P.No.K-78, Main Rajapuri Red Light, Madhu Vihar	51	
131	F.No.354/B/UC/NG/18 Dated 17/7/2018	Owner/ builder	Prop. adj. to TVS Showroom, Main Road, Rajapuri	51	
132	F.No.355/B/UC/NG/18 Dated 17/7/2018	Sunder Tadwal	P.No.B-1/1, Main Bharat Vihar Road, Rajapuri	51	
133	F.No.356/B/UC/NG/18 Dated 17/7/2018	Mr. Gupta	P.No.B-12, Old Rajapuri	51	
134	F.No.357/B/UC/NG/18 Dated 17/7/2018	Satish	Prop. adj. to I-66, Gali No.33, Rajapuri	51	
135	F.No.358/B/UC/NG/18 Dated 17/7/2018	Ajay	P.No.D-103, Madhu Vihar, Rajapuri	51	

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*Kulwant Singh
Officer In Charge (DUGS)
S.D.M.S. NO.2.

17/8/18